

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.199/KB/2013
IA-06/KB//2017
I.A. NO. 178/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M

Name of the Company	Tapan Bhar. -Versus- Pashupati Nath Himghar Pvt.Ltd. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. KULDIP MALLIK Adv for Rs. 287
2. Mr. P. P. BISHWAL Adv ~~for Rs. 13~~ 21/7/17

1) Mr. Ratnanto Banerji, Sr Adv
2) Mr. Sidhantha Sharma, Adv
3) Ms. Urmila Chakraborty, Adv
4) Ms. Nemralee Basu, Adv

} Petitioner
P 21/7/2017

1. Asitran Basu, Adv
2. Amitalal Chatterjee, Adv

} Resp No. 13
21/7/17

21.07.2017 – C.P. No. 199 / KB / 2013, I.A – 06 / KB / 2017, I.A. No. 178 / KB / 2017
Tapan Bhar. –Versus- Pashupati Nath Himghar Pvt. Ltd. & Others.

ORDER

Ld. Lawyer on behalf of the petitioner as well as respondent nos. 1, 2, 4 and 13, are present.

In view of the order dated 21.06.2017 Bearing Order No. 25 / 2 / 2017 – NCLT dated 12.06.2016, this matter may be placed before Bench No. I. on 03.08.2017.

(MANORAMA KUMARI)
MEMBER (J)